

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

ORDER

No: 126/MCC/Hg
Date: 16.07.2022

Sanction is hereby accorded to avail journey day on 16th of July 2022 in favour of Sh. Pravin Pandoh, Special Municipal Mobile Magistrate, Jammu, as the officer has been nominated by Hon'ble High Court of J&K and Ladakh vide letter No. 22158/RG/GS dated 07.07.2022 to attend Physical Mode Course at Chandigarh w.e.f. 11.07.2022 to 15.07.2022.

Therefore, Special Excise Magistrate, Jammu shall look after the routine work of the Court of Spl. Municipal Mobile Magistrate, Jammu and also deal with the criminal urgent matters of the said court during the above mentioned period.

Sd=
(Sanjay Parihar)
Pr. Distt. & Sessions Judge
Jammu

No: 2764-70/PDSJ-J Date:- 16.07.2022

Copy to the:-

1. Registrar General, Hon'ble High Court of J&K and Ladakh at Jammu/Srinagar for information.
2. Secretary to Hon'ble Mr. Justice Tashi Rabstan (Administrative Judge for Jammu District) High Court of J&K and Ladakh for information of His Lordship.
3. Chief Judicial Magistrate Jammu for information.
4. Special Excise Magistrate, Jammu for information and compliance.
5. Spl. Municipal Mobile Magistrate, Jammu for information.
6. Office Copy for record.
7. e-Court for uploading the same on official website.

Pr. Distt. & Sessions Judge
Pr. District & Sessions Judge
Jammu